

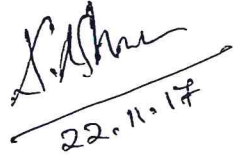

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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/624/ (IB)/2017  
NAME OF THE PETITIONER(S) : AUTOCOP (I) PVT LTD  
NAME OF THE RESPONDENT(S) : I BUILDING AUTOMATION PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	R. ANISH KUMAR	Advocate for Respondent	 22.11.17
	Adv. MONISH K. VIG	— — — Applicant	

**ORDER**

Counsel for petitioner present. Learned Advocate caused appearance on behalf of the respondent and filed vakalat. He also stated that there is a possibility of settling the matter between the parties. Time is enlarged at request of both the counsel. Put up on 28.11.2017.

— sel —  
S Vijayaraghavan  
Member (Technical)

— sel —  
K Anantha Padmanabha Swamy  
Member (Judicial)